

'On account' payments are made upto 90 per cent. of the value of work done. The Chief Technical Examiner's organisation also conducts test checks of the work done and on the final bills of the contractors. In the case of contracts for the purchase of Military equipment and stores, the bulk of the purchases is made through the Ministry of Works, Housing and Supply, who have Central Procurement Agencies in U.K., and U.S.A. Payments are made according to the contractual terms, after the material supplied is duly inspected by authorised Inspectors and the quantities received are certified by the consignees. The general procedure adopted in India is to pay 90 per cent. of the value of supplies made on basis of the inspection reports and proof of despatch, the balance 10 per cent. being paid on receipt of goods by the consignee. In the case of supplies arranged by procurement agencies abroad 100 per cent. payment is usually made on proof of inspection and shipment, duly supported by documents.

PERFORMANCE OF ODISSI DANCE AT THE INTER-UNIVERSITY YOUTH FESTIVALS

*601. SHRI BIBUDHENDRA MISRA: Will the Minister of EDUCATION be pleased to state:

(a) whether the Odissi dance was permitted to be performed as a form of classical dance at the first two Inter-University Youth Festivals held at Delhi;

(b) what are the reasons for which it was not permitted to be performed at the subsequent Festivals; and

(c) whether any representation in this connection was received by Government from the Utkal University; if so, what action Government have taken in the matter?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes; Sir.

(b) This was excluded on the recommendation of the representations of the Universities, as the Odissi dance was considered to be of a regional character.

(c) Yes Sir; the Utkal University was informed of the recommendation of the representatives of the Universities.

NEXT INTER-UNIVERSITY YOUTH FESTIVAL

*602. SHRI BIBUDHENDRA MISRA: Will the Minister of EDUCATION be pleased to state:

(a) the number of Universities which have agreed to participate in the next Inter-University Youth Festival; and

(b) the number of Universities which have agreed to organise the Inter-collegiate Youth Festivals?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) The Universities are expected to give this information by the 1st October, 1958.

(b) Fifteen Universities have applied for grants so far.

†REPRESENTATIONS AGAINST THROWING OF DELHI FILTH IN BADLI

*379. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HOME AFFAIRS be pleased to state whether Government have received representations from the residents of Village Badli to the effect that the filth of Delhi which is thrown there is causing disease and discomfort to the villagers?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Yes. The matter has been examined and in order to remove the cause of complaint the site of the dumping ground is being moved about a mile towards north-east of the present location. Certain other measures have also been taken such as levelling and spraying of the refuse with insecticides, covering it with thick dry earth, burning the sides of the refuse dump, anti-fly measures in the villages around the dumping ground and stopping the dumping of refuse on the southern side of the present location.

†Transferred from the 4th September, 1958.